

**THE**  
**PARLIAMENTARY DEBATES**  
**(Part II—Proceedings other than Questions and Answers)**  
**OFFICIAL REPORT**

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**HOUSE OF THE PEOPLE**

Tuesday, 15th July, 1952

*The House met at a Quarter Past Eight  
of the Clock*

[MR. SPEAKER *in the Chair*]

**QUESTIONS AND ANSWERS**

(See Part I)

9-3 A.M.

**MOTION FOR ADJOURNMENT**

**HAVOC CAUSED BY FLOODS IN ASSAM**

Mr. Speaker: I have received notice of an adjournment motion from the hon. Member Shri Amjad Ali to discuss the "havoc caused by the recent floods in Assam dislocating all Railway and Telegraphic communications and rise in the prices of foodstuffs and failure of the Government to take necessary measures to restore communications." I should like to keep the consideration of this adjournment motion pending, in view of the fact that information is being called by the hon. Member himself separately by way of a short notice question. Let us first of all have information. I have admitted his short notice question. There are also other short notice questions by other hon. Members, but they cannot be admitted. The one tabled by Shri Amjad Ali is being admitted. The subject matter of the others will be dealt with along with the question of Shri Amjad Ali. I would decide about this adjournment motion after I and the House get some information on the point which has been raised.

Shri R. K. Chaudhury (Gauhati): When is the short notice question likely to be answered? I request that it may be answered quickly.  
118 P.S.D.

Mr. Speaker: The short notice questions were received yesterday, and I have passed orders admitting Shri Amjad Ali's question this morning. I am sure the hon. Minister concerned will take the importance of the matter into consideration. Those questions will come up before the House only, as and when the hon. Minister is ready to accept notice for replying them. In view of the adjournment motion, I am sure he will try his best to expedite the reply. We may consider the adjournment motion later on.

Jonab Amjad Ali (Goalpara-Garo Hills): May I be allowed to put in a word, Sir. The public mind is considerably agitated over this and if the hon. Minister for Communications could give us some information, it will go a long way to allay public feelings.

Mr. Speaker: Has the hon. Minister got some information to give to the House now?

The Minister of Communications (Shri Jagjivan Ram): Not much. But I may say that I have called for a report on the situation. In certain areas even railway tract has been washed away, and along with it telegraph posts, with the result that there is no communication facility. Efforts are being made to restore the communications as early as possible. Of course, wireless sets are operating. So we cannot say that all communications have been cut off. Even public telegrams are being received at these wireless stations. We are, therefore, maintaining some sort of communication. We hope to restore the entire system very shortly.

Mr. Speaker: Anyway, I hope he will accept a short notice of the question on this subject and reply to it.

**ELECTION TO COMMITTEE**

**COURT OF THE UNIVERSITY OF DELHI**

Mr. Speaker: I have to inform the House that upto the time fixed for receiving nominations for the Court of